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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI THE 7th April, 1980.

NOTIFICATION
INCOME TAX

No. 3234 (F.No. 197/178/79-IT(AI)): In exercise of the powers conferred by clause (V) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies Ghatkopar Hindu Smeshan Bhoomi Trust, for the purpose of the said section for the assessment year(s) 1970-71 to 1980-81.

Sd/-
(B.M.SINGH)
UNDER SECY. TO THE GOVERNMENT OF INDIA

TO

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Copy to:-

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2. The Commissioner of Income-tax Bombay City-IV, Bombay with reference to his letter No. T-II/289(39)/78-79 dated 8.1.80.
3. All Commissioners of Income-tax.
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ASSTT. DIRECTOR OF INSPECTION
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